

ITEM NO.3

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 1198/2021 (II)

Date : 03-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Ms. Ambika Atrey, Adv.
Ms. Vidyottma Jha, Adv.
Mr. Akash Giri, Adv.

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Records of the case have already been received in both the matters.

Ld. Counsel for appellant submits that he has already filed proof of service in respect of sole respondent today morning. Let office to verify and submit a report in this regard on 10.08.2023.

VIVEK SAXENA
Registrar

pm